

Bench No. I

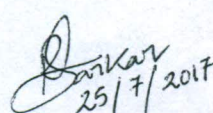

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(IB) No. 322/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M

Name of the Company		Aryan Mining & Trading Corporation Pvt Ltd. And. Ganesh Sponge Pvt Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|----------------------------------|---------------------------|---|
| 1. | Ratnanko Banerjee .. Sr Advocate | } Operational
Creditor | 
25/7/2017 |
| 2. | Anuj Singh Advocate | | |
| 3. | Ritoban Sarkar Advocate | | |
| 4. | Ashok Kumar Singh Advocate | | |
| 5. | Vanilla Chakraborty Advocate | | |
| 1) | D.N. Sharma, Advocate, | } Corporate
Debtor | 
25/7/17 |
| 2) | Ratresh Kr. Rai, Advocate | | |
| 3) | Anunoy Basu, Advocate | | |
| 4) | Srinjoy Bhattacharya, Advocate | | |

ORDER

Ld. Counsels for the operational creditor and the corporate debtor are present.